

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2005
ANSWERED ON:31.07.2015
Industrial Parks
Suman Shri Balka

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the countries with which India has signed Memorandum of Understanding (MoU) for setting up of industrial parks during the last three years and the current year;
- (b) the progress made in regard to setting up of such parks in the country along with the present status thereof;
- (c) the extent of which such parks help to generate employment in the country;
- (d) whether the Government proposes to sign MoUs with some more countries in this regard and if so, the details thereof; and
- (e) the security measures taken while signing MoUs with countries in this regard?

Answer

???????? ???? ?????? ?????????????? (????????? ??????)(????????? ?????????? ??????????)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

- (a): During the last three years, including the current year , Government of India has signed one MoU on "Cooperation on Industrial Parks in India" with Peoples Republic of China on 30.06.2014.
- (b): As a follow up of the signing of MoU with China, Industrial Extension Bureau, a Govt. of Gujarat Organisation signed an MoU with China Development Bank Corporation, China for supporting setting up of Industrial Parks in Gujarat. Further, Maharashtra Industrial Development Corporation, an undertaking of Government of Maharashtra signed a n MoU with Beiqi Foton Motors Co. Ltd., a company incorporated in China for setting up an Industrial Park in Maharashtra. The concerned entities are in discussion for taking necessary steps to operationalise the MoUs.
- (c): Based on the type of industries being set up, industrial parks have the capacity to generate sufficient employment.
- (d): There is no such proposal under consideration with the Government of India.
- (e): Wherever necessary, Ministry of Defence and Ministry of Home Affairs are consulted before signing MoUs with foreign countries. In all cases, consultation is done with Ministry of External Affairs.
